	Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 15.04.2025														
	List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)	
SI.	Name of				Details of claim admitted						Amount of	Amount of claim not admitted		Remarks, if any	
No.	creditor	Date of	Amount claimed	Amount of claim	Nature of claim				% of voting		any mutual		under verification		
		receipt		admitted		security interest	by guarantee	related party?	share in CoC		dues,				
1	Link Intime India Private Limited	15-03-2024	88,500.00	88,500	Supply of Goods	0	-	No	-	-		0		Proforma invoices do not	
														constitute a valid claim to	
														be admitted. Please provide	
														valid tax invoices and the	
														contract/PO/WO.	
2	R. C. Jain & Associates LLP	19-06-2024	1,53,88,341.00	1,53,88,341.00	Professional Fees	0	-	No	-	-		. 0	- 1	Proforma invoices do not	
														constitute a valid claim to	
														be admitted. Please provide	
														valid tax invoices and the	
														contract/PO/WO for balance	
														amount not admitted.	
3	Abhay Steel Corporation		75,48,669.00	22.05.403.00	Supply of Goods	0		No				53,43,266		Rectifications as sought has	
	Abilay Steer Corporation		75,40,007.00	22,05,405.00	Supply of Goods	Ŭ	-	140	_	-		55,45,200	, 	not been provided in the	
														claim documents by the	
														claimant. Documentary	
														lapse to be fulfilled prior to	
														admission.	
4	Bomb Squad Digital Solutions	01-08-2024	2,62,800.00	1,39,556.00	Marketing Fees	0	-	No	-	-		1,23,244	- 1	interest of Rs.123244/- are	
				,,								, ,		disallowed	
5	MAD (India) Pvt. Ltd.	01-08-2024	6,65,24,520.00	6,65,24,520.00	Marketing Fees	0	-	No	-	-		0	-		
5	Total		8,98,12,830	8,43,46,320		-	-		-	-	-	54,66,510	-		

Anshul Gupta For and on Behalf of Truvisory Insolvency Professionals Private Limited Resolution Professional Karm Infrastructure Private Limited Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020 AFA valid upto: 31.12.2025 cirp.karmip@ancora.com, contactanshulgupta@gmail.com